Revision of curriculum

2282. SHRI ANAND SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has proposed a revision of curriculum;
- (b) if so, the reasons necessitating for justifying the revision;
- (c) whether consultations with the stakeholders has been held in this regard; and
- (d) the details of response of the academic bodies and State Education Departments and other institutions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir.

(b) to (d) Do not arise.

Ban on conferring Deemed University Status

†2283. SHRI NARESH AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a ban on conferring Deemed University status to institutes of higher education;
 - (b) if so, the reasons therefor, and
- (c) if not, the standards on which an institute of higher education could get the status of Deemed University?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir. There is no ban on conferring Deemed University status to institutes of higher education.

- (b) Does not arise.
- (c) The eligibility criteria for an Institution to be declared as an Institution Deemed to be University is enunciated under Clause 4.0 of the University Grants Commission (UGC) (Institutions Deemed to be Universities) Regulations, 2010 and its amendment in 2014. The details of the eligibility criteria is available on UGC's website at www.ugc.ac.in.

[†]Original notice of the question was received in Hindi.